have come to notice, Doordarshan is carrying out an awareness campaign to make people aware of their rights. The Government is also taking up the matter with State Governments to ensure that the notified officers ensure compliance by Cable Operators in this regard. Doordarshan has informed that they are meeting Cable Operators at regular intervals to monitor the Doordarshan channels being carried by the Cable Operators.

Introduction of News and Current Affairs Channel on Radio

- 37. SHRI PRITHVIRAJ CHAVAN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:
- (a) whether Government are planning to introduce a twenty-four hour news and current affairs channel on radio, either AM/FM or both; and
 - (b) if so, the details thereof?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRIMATI SUSHMA SWARAJ), (a) Prasar Bharati has no proposal to start a 24-hours News and current affairs channel on All India Radio, either AM/FM or both.

(b) Does not arise,

Revamping of criminal justice system

38. SHRI GHULAM NABI AZAD: Will the Minister of LAW AND JUSTICE

be pleased to state:

- (a) whether the committee appointed by Government to examine whether there is a need for revamping the criminal justice system has given its report,
- (b) if so, whether the committee has made specific recommendations on simplifying judicial procedures and practices and make the delivery of justice to the common man faster, uncomplicated and inexpensive,
 - (c) if so, the suggestions made by the committee; and
 - (d) by what time Government are likely to implement them?

THE MINISTER OF LAW AND JUSTICE (SHRI K. JANA KRISHNAMURTHY): (a) No, Sir.

(b) to (d) Do not arise.